

OFFICE OF THE DISTRICT JUDGE, PURBA BARDHAMAN
NEZARATH DEPARTMENT

Order No. 67 / dated Burdwan, the 13TH July, 2021.

It is hereby ordered that the bidding process initiated vide notice no. 10/2021 dated 24.06.202 stands canceled owing to technical infirmities of the bids.

The System Assistant is directed to upload the copy of this order in the website for the district judiciary for information of all concerned.


District Judge, Purba Bardhaman.